

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.12.2022 AT 2:00 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB)No.726/9/HDB/2019
NAME OF THE COMPANY	Palladium Infrastructures &Projects Ltd
NAME OF THE PETITIONER(S)	Sai Sneha Infra Developers Pvt Ltd
NAME OF THE RESPONDENT(S)	Palladium Infrastructures &Projects Ltd
UNDER SECTION	9 of IBC

ORDER

Ld. Counsels for both sides present and reported ready.

At request of the Ld. Counsel for the Operational Creditor,
matter adjourned to 22.12.2022, for hearing.

Sd/-

MEMBER TECHNICAL

Sd/-

MEMBER JUDICIAL